CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

## D.A.No.574/97

Friday, this the 25th day of April, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

PI Kathim, Lower Division Clerk, Agriculture Office, Androth.

Applicant

By Advocate Mr MV Bose

Vs

- Union of India represented by Secretary, Ministry of Home Affairs, New Delhi.
- The Administrator,
   Union Territory of Lakshadweep,
   Kavaratti.
- 3. KK Basheer,
  Lower Division Clerk,
  Directorate of Industries,
  Kavaratti. Respondents

By Advocate Mr S Radhakrishnan, ACGSC (for R.1&2)

DRDER

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

After the case was argued for quite some time, the learned counsel for applicant wishes to withdraw the application and to take up the matter further with the second respondent. Reserving freedom to do so, the application is dismissed as withdrawn. No costs.

Dated, the 25th April, 1997.

PU VENKATAKRISHNAN ADMINISTRATIVE MEMBER

AV HARIDASAN VICE CHAIRMAN

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